

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1914

ANSWERED ON:23.08.2012

WAGE DAYS UNDER MGNREGS

Ram Shri Purnmasi;Singh Shri Sushil Kumar;Tagore Shri Manicka;Venugopal Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to increase the guaranteed wage days provided as 100 days yearly under Mahatma Gandhi National Rural Employment Guarantee Scheme; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The primary objective of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is to enhance the livelihood security of the rural households, by providing up to 100 days of guaranteed wage employment in a year to every household on demand for doing unskilled manual work. The objective of MGNREGA is to supplement the income of a rural household and it is not intended to be the sole means of earning livelihood for the rural population. The workers are free to avail any other employment opportunities available to them. Under Section 3 (4) of the MGNREG Act provision already exists to the effect that Central Government or State Government may within limits of their economic capacity and development make provisions for securing work to every adult member of a household under a Scheme for any period beyond the period of 100 days guaranteed under Section 3 (1) as may be expedient.